

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 242 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: M/s Sharda Motor Industries Ltd. Vs. M/s Toyo
Sharda India Pvt Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|---------------------|---|-----------------------|------------------|
| | For the Petitioner: | None | | |
| | For the Respondent: | Mr. Virender Ganda, Sr. Advocate with Mr. Pawan Sharma, Mr. Amit Bhagat, Mr. Anuj Shah and Ms. Nripi Jolly Advocates | | |

ORDER

Reply of the CA 333/2017 has been filed by the Respondent giving the details of all documents provided to the Petitioner.

To come up for further consideration on 20th December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**